

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.06.2026

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4087 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Radha Madhav Corporation Limited Vs. National Stock Exchange India Limited & Ors.	Tavish B. Prasad
2.	I.A. No. 4088 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Radha Madhav Corporation Limited Vs. National Stock Exchange India Limited & Ors.	Tavish B. Prasad
3.	I.A. No. 4089 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Chander Mohan Tyagi S/o Shri Dinesh Kumar Tyagi, Proprietor of Saturn Facility Services Vs. Robbins Tunneling and Trenchless Technology India Private Limited	Monica Goel
4.	I.A. No. 4103 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 1601 of 2023	Raj Kumar Dad IRP of Blaze Promoters Pvt. Ltd. Vs. Atul Kansal, Resolution Professional of Universal Buildwell Pvt. Ltd.	Vinod Kr. Chaurasia
5.	I.A. No. 4104 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Apartment Owners' Association of Earth Court, Jaypee Greens, Gr. Noida Vs. Bhuvan Madan, Resolution Professional of Jaiprakash Associates Limited	S. Santanam Swaminadhan
6.	I.A. No. 4105 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Mehul Sedani, Successful Resolution Applicant (SRA) Of Libra Fabric Designs Private Limited Vs. Truvisory Insolvency Professional Private Limited Resolution Professional, Libra Fabric Designs Private Limited & Ors	Gautam Singhal
7.	I.A. No. 4106 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Mehul Sedani, Successful Resolution Applicant (SRA) Manav Greys Exim Private Limited Vs. Purusotiam Behera, Resolution Professional, Manav Grey's Exim Private Limited & Ors.	Gautam Singhal

8.	I.A. No. 4116 of 2026 in Comp. App. (AT) No. ____ of 2026	Trident Diesel Systems Private Limited and Others Vs. Lata Anil Pardesi and Another	Ramni Taneja
9.	I.A. No. 4117 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	IFCI Ltd. Vs. Sandeep Goel & Ors.	Amish Tandon
10.	I.A. No. 4118 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	IFCI Ltd. Vs. Sandeep Goel & Anr.	Amish Tandon
11.	I.A. No. 4133 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	PM Copper Wire & Cables SDN BHD Vs. Relicab Cable Manufacturing Limited	Deepak Saxena
12.	I.A. No. 4145 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Jaypee Sports City Welfare Society Vs. Jaiprakash Associates Limited (Through Resolution Professional Bhuvan Madan) & Anr.	Abhinav Jaganathan
13.	I.A. No. 4146 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Jaypee Sports City Welfare Society Vs. Jaiprakash Associates Limited (Through Resolution Professional Bhuvan Madan) & Ors.	Abhinav Jaganathan
14.	I.A. No. 4147 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	IIFL Home Finance Limited Vs. Pashmina Realty Private Limited	Gulshan Kr. Sachdev
15.	I.A. No. 4160 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Punjab & Sind Bank Vs. Kunal Structure(India) Private Limited	Sanjay Bajaj

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